NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CA(CAA) No.459/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company		Santaram Transformers Pvt.Ltd & Ors		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mrs. Manju Bhuteria, Advocate Petitioner.] 2. N. GURUMURTONY, FCA Petitioner

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

81 (Jinan K.R.) Member (I)

(V.P.Singh) Member (J)